## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/54/IB/2018

NAME OF THE PETITIONER(S)

: RIYARA TRADING

NAME OF THE RESPONDENT(S)

: FORTUNE MIX INDIA PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

KBIPA KARAN

COUNSEL FOR O.C

C. RAMASUBEAMONIM - Course for Regulat

## ORDER

Counsel for both the parties present. Counsel for the Respondent has filed the vakalath and the Counter. Copies of which are given to the other side. Counsel for the Corporate Debtor submitted that they are ready to make the payment and prayed for time to seek instructions from the client. Counsel for the Corporate Debtor is directed to file a schedule of payment on the next date of hearing and bring one Demand Draft in order to show the bonafide. Put up on 01.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)